

**CENTRAL ADMINISTRATIVE TRIBUNAL,
JODHPUR BENCH, JODHPUR**

ORIGINAL APPLICATION NO. 212/2007

DATE OF ORDER: 26.03.2009

**HON'BLE MR. JUSTICE M. RAMACHANDRAN, VICE CHAIRMAN
HON'BLE DR. R.C. PANDA, ADMINISTRATIVE MEMBER**

Om Prakash Meena S/o Shri Bhagwana Ram, aged about 48 years, Resident of Quarter No. 36/2, MES Colony, Suratgarh, presently working on the post of Refrigerator Mechanic in the office of G.E. (Army), Suratgarh, Dist. Sri Ganganagar.

...Applicant.

Mr. S.K. Malik, counsel for the applicant.

VERSUS

1. Union of India, through the Secretary, Ministry of Defence, Raksha Bhawan, New Delhi.
2. Director General, Engineer-in-Chief Branch, Army Headquarters, Kashmir House, DHQ Post, New Delhi.
3. Commander Works Engineer (Air Force) Bikaner (Raj).
4. Garrison Engineer (Army) Suratgarh, District Sri Ganganagar.

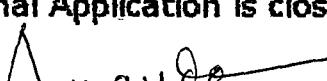
...Respondents.

Smt. K. Parveen, counsel for the respondents.

**ORDER
(PER HON'BLE MR. JUSTICE M. RAMACHANDRAN, V.C.)**

Learned counsel for the respondents has made available document dated 25th April, 2008 signed by the applicant which indicates that he is not prosecuting the matter as benefits have been granted to him by the department.

We note that learned counsel for the applicant is not aware of this, but we are obliged to take notice of the said document as authenticated by the Garrison Engineer and forwarded by the counsel for the Administration. As such, the Original Application is closed.


(DR. R.C. PANDA)
ADMINISTRATIVE MEMBER


(JUSTICE M. RAMACHANDRAN)
VICE CHAIRMAN

Police copy
Recd
13-4-09

Ree
S. I. C. (Malad)
Adv
20/3/09

Part II and III destroyed
in my presence on 8/2/15
under the supervision of
section officer () as per
order dated 07/07/2015

Section officer (Record)